

Regarding need to address the issues of farmers affected due to heavy rains and floods

श्री सागर ईश्वर खंडे (बीदर) : सभापति महोदय, इस साल हमारे क्षेत्र में अतिवृष्टि के कारण खेती और फसलों को बहुत नुकसान हुआ है। इस संदर्भ में केन्द्र सरकार के नियम के द्वारा जो नुकसान की भरपाई की जा रही है, वह बहुत कम है।

As per the guidelines of the existing rules of the Central Government, a compensation of Rs. 7,500 per acre for irrigated land, and Rs. 3,500 per acre for dry land will be given to the farmers, who suffered losses of the standing crops due to devastating floods caused by heavy rains.

However, the compensation amount which is being provided to the farmers is very meagre and is inadequate to meet even the basic expenditure of the farmers.

Hence, my humble submission before the Central Government is to kindly reconsider the rules pertaining to compensation and enhance the amount of compensation given to the affected farmers in the wake of heavy rains and floods.

In addition to this, I would also like to state that the State Government has already provided a special package to such farmers. I also request the Central Government to enhance the relief package for natural calamities.

Our farmers are paying a premium for their crops under Pradhan Mantri Fasal Bima Yojana (PMFBY) every year.

However, they are not getting the insurance amount in return. So, I urge upon the central government to conduct a survey to verify the facts and ensure the timely payment of insurance amount is deposited in the bank account of the farmers without any delay.

Thank you.